## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/201/2016

NAME OF THE PETITIONER(S)

: CMK Subramaniam & 4 Others

NAME OF THE RESPONDENT(S)

: M/s AL Housing Pvt Ltd & 5 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

ROHAN RAJASERARAN

PREETHI. S. ARASU Counsel for Pethon for RAJAGOPAL & RAGHUNATHAN

Advocation

X CUSHMITA UDAVASANKAR COUNSEL FOR RESPONDENTS

**ORDER** 

Counsel for both of the parties present. Counsel for Petitioner prayed for time for submitting final arguments. At request, time is enlarged with the condition that if on the next date of hearing the arguments are not submitted, the matter shall be taken up on merits. Put up on 06.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)